

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100068/2013	The State CBI ACB Vs Ashwinikumar Sharma and other	
<u>STAYED BY HONBLE HIGH COURT</u>				
2	SPL CASE CBI	100102/2013	The State CBI ACB Vs Jyotirindra Nathkar and anr.	SPP Mr.Sandeep Singh Adv. R.S.Admane - A/1, Adv. Jagdish Shetty - A/2
3	SPL CASE ACB	100026/2014	The State CBI ACB Vs Bikash Ranjan Daschoudhary and others	SPP Mr.Sandeep Singh Adv. Madhusudan Pareek - A/1, Adv. Jagdish Shetty - A/2
4	SPL CASE CBI	100100/2014	The State of Maharashtra Vs Brigadier Anuj Kainthla and anr	SPP Mr.Sandeep Singh Adv. Madhusudan Pareek - A/1, Jagdish Shetty - A/2
<u>REPLY/SAY</u>				
5	SPL CASE CBI	100046/2019	C.B.I., A.C.B. Vs M/S Vision Machines Pvt. Ltd. and other	